Name of the Corporate Debtor- Precision Engineers & Fabricators Private Limited
Date of commencement of Liquidation- 1st November 2018
List of Stakeholders as on- 03rd August 2023

Grand Total

1.12.27.69.624 1.08.74.59.784

1.08,74,59,784

Annexure- 1 List of Secured Financial Creditors

(Amount in INR) Details of claims received Details of claim admitted security % share Amount of Details covered interest in total any mutua Amount of relinquishe by by amount of dues, that Amount of claims Amount of claim security admitted Name of Date of d (Yes or security Amount Nature guarant contingen may be set claims under Creditor receipt Claimed admitted of claim interest No) claims Remarks, if any interest claims off rejected erificatio Union Bank 01-Dec-18 18,93,51,765 18,93,51,765 Secured 18,93,51,765 No 1.Equitable Mortgage of industrial property situated at Falta Industrial Growth Centre, Mouza- Ramnagar, J.L. No - 18, Yes 15.29% None None None of India Financial Plot No. 815, PS- Ramnagar, PO- Kalatalahat, within Kalatalahat Gram Panchayat, District South 24 Parganas, PIN-Creditors 2. Hypothecation of Stock, Book Debts and movable assets including Plant & Machinery. 3.Equitable Mortgage of Residential Flat at "Merlin Estates" being Flat No. 2A at Dag No- 196 & 205, R S Khaitan No-11, J L No-14, R S No-178, Touzi No 23,26,33 Premises No-25/8, diamond harbor road, Kolkata - 700008, PS dist South 24 4.Equitable Mortgage of 164A and 164B, Shyama Prasad Mukherjee Road in the name of M/s. Envision Builders (Partnership Firm) 5.Corporate Guarantee of M/s. Envision Builders. 6.Personal Guarantee of Mr. Ravinder Pal Singh Sahini, Mr. Gurdeep Singh Sahini, Mrs. Jagmohan Kaur Sahini, Mrs. Kuljit Kaur Sahini, Mr. Harmeet Singh Sethi and Mr. Gursaran Singh Sahini. 42,21,50,726 42,21,50,726 42,21,50,726 28-Nov-18 1. Equitable Mortgage of industrial property situated at Mouza-Kulia, J.L. No - 83, Plot No. 68, PS-Kalyani (New), 34.09% Axis Bank Secured None None None Chakdah (Old), PO- Gayespur, within Saguna Gram Panchayat, District Nadia, PIN- 741234. Limited Financial Creditors 2. Hypothecation of entire current assets, Plant & Machinery, equipment, office furniture and fixture and other movable fixed assets of the company except vehicles, excluding assets specifically funded by L & T finance 3. Equitable Mortgage of Residential Flat at "Merlin Estate" being No. 2B at Dag No- 196 & 205, R S Khaitan No-11, J L No-14, R S No-178, Touzi No 23,26,33 Premises No- 25/8, diamond harbor road, Kolkata -700008, PS Thakurpukur dist 4.Office Premises no. 3D, 3rd floor at 166B, Shyama Prasad Mukherjee Road, Merlin links, Kolkata-700026 (Municipal ward no.88, PS Tollygunge, S.R.O Alipore, district south 24 paraganas 5.Personal Guarantee of Mr. Ravinder Pal Singh Sahini, Mr. Gurdeep Singh Sahini, Mrs. Jagmohan Kaur Sahini and Mrs. Kuljit Kaur Sahini. L&T 01-Dec-18 51.12.67.134 47.59.57.294 Secured 47,59,57,294 1. Second Charge of industrial property situated at Falta Industrial growth Centre, Mouza-Ramnagar, J.L. No - 18, Plot No. 38,43% None 3,53,09,840 L&T Finance filed a revised Finance Financial 815 & 826, PS- Ramnagar, PO- Kalatalahat, within Kalatalahat Gram Panchayat, District South 24 Parganas, PIN-743504. 2.Plant and Machinery of the company specifically funded by L & T Finance. Limited Creditors 3.Second Charge of Residential Flat at "Merlin Estate" being No. 2A at Dag No. 196 & 205, R S Khaitan No. 11, J L No. 14, R S No-178, Touzi No 23,26,33 Premises No- 25/8, diamond harbor road Kolkata 700008, PS Thakurpukur dist South 24 Parganas. 4.Second Charge of 164A and 164B, Shyama Prasad Mukherjee Road Kolkata 700026 in the name of M/s. Envision Builders (Partnership Firm) Second Charge on Urbana Apartment No 1404, tower No 1 at 783, Anandapur, Kolkata 700107. 6.Personal Guarantee of Mr. Ravinder Pal Singh Sahini and Mr. Gurdeep Singh Sahini.



87.81%